

FORM 21B  
(See rule 11 (1))

(For use in Election to fill a casual vacancy when seat is uncontested)

Declaration of the result of Election under sub-section (2) of section 53 of the Representation of the People Act, 1951.

Election to the Council of States by the elected members of the Legislative Assembly of Haryana.

In pursuance of the provisions contained in sub-section (2) of section 53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules, 1961, I declare that –

Smt. Kiran Choudhry,  
Ward No. 25, Vijay Nagar,  
Hansi Gate, Bhiwani,

Haryana, sponsored by Bharatiya Janata Party, has been duly elected to fill the vacancy caused in that House due to election of Shri Deepender Singh Hooda to the 18<sup>th</sup> Lok Sabha on 04.6.2024.

—sd—

Place : Haryana Vidhan Sabha Secretariat,  
Vidhan Bhawan, Chandigarh.

(DR. SAKET KUMAR, IAS)  
RETURNING OFFICER  
for Bye-Election to the Council  
of States-2024 by the elected  
Members of the Haryana  
Legislative Assembly.

Dated : The 27<sup>th</sup> August, 2024.

HARYANA VIDHAN SABHA SECRETARIAT

No. HVS-LA-78/2024/19642-50 dated Chandigarh, the 27<sup>th</sup> August, 2024.

Copy forwarded to :-

1. The Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
2. The Secretary to Government of India, Ministry of Law, Justice and Company Affairs, (Legislative Department) Shastri Bhawan, New Delhi;
3. The Chief Electoral Officer, Haryana, Chandigarh;
4. The Chairman of the Rajya Sabha, New Delhi;
5. The Secretary General, Rajya Sabha, Parliament House, New Delhi;
6. The Director of News Services, All India Radio, New Delhi;
7. A.I.R. Station at the Headquarters of the State (Rohtak, Hisar, Kurukshetra and Chandigarh);
8. The Information Officer, P.I.B., New Delhi; and
9. Smt. Kiran Choudhry, Ward No. 25, Vijay Nagar, Hansi Gate, Bhiwani, Haryana-27021, for information and necessary action.



RETURNING OFFICER.

HARYANA VIDHAN SABHA SECRETARIAT

Endst. No. HVS-LA-78/2024/ dated Chandigarh, the 27<sup>th</sup> August, 2024.

Copy forwarded to all the Members of the Haryana Legislative Assembly for information.

1

RETURNING OFFICER.

(नियम 11 (1) देखिए)

(आकस्मिक रिक्ति को भरने के लिए निर्वाचन में प्रयोग के लिए जब स्थान निर्विरोध हो)

लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उप-धारा (2) के अधीन निर्वाचन के परिणाम की घोषणा।  
हरियाणा की विधान सभा के निर्वाचित सदस्यों द्वारा राज्य सभा के लिए निर्वाचन।

निर्वाचनों का संचालन नियम, 1961 के नियम 11 के उप-नियम (1) के साथ पठित लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उप-धारा (2) में अन्तर्विष्ट उपबंधों के अनुसरण में, मैं घोषणा करता हूँ कि—

श्रीमती किरण चौधरी,

वार्ड नं. 25, विजय नगर,

हांसी गेट, भिवानी, हरियाणा,

जो कि भारतीय जनता पार्टी द्वारा खड़ी की गई है; श्री दीपेन्द्र सिंह हुड्डा का 18 वीं लोकसभा में 04.06.2024 को निर्वाचन होने के कारण सदन में रिक्त हुए स्थान को भरने के लिए, सम्यक् रूप से निर्वाचित हो गई है।

-54-

स्थान: हरियाणा विधान सभा सचिवालय,  
विधान भवन, चण्डीगढ़।

दिनांक : 27 अगस्त, 2024

(डॉ० साकेत कुमार, आई.ए.एस.)

रिटर्निंग आफिसर,

हरियाणा विधान सभा के निर्वाचित सदस्यों द्वारा  
राज्य सभा के उप-निर्वाचन-2024 के लिए।

हरियाणा विधान सभा सचिवालय

सं. एच.वी.एस-एल.ए.- 78/2024/ 19642-50

दिनांक चण्डीगढ़, 27 अगस्त, 2024.

प्रति—

स्पीड  
पोस्ट द्वारा

1. वरिष्ठ प्रधान सचिव, भारत निर्वाचन आयोग, निर्वाचन सदन, अशोका रोड़, नई दिल्ली;
2. सचिव, भारत सरकार, विधि, न्याय तथा कंपनी कार्य मंत्रालय, (विधान विभाग) शास्त्री भवन, नई दिल्ली;
3. मुख्य निर्वाचन अधिकारी, हरियाणा, चण्डीगढ़;
4. सभापति, राज्य सभा, नई दिल्ली;
5. महा सचिव, राज्य सभा, पार्लियामेंट हाऊस, नई दिल्ली;
6. निदेशक, समाचार सेवाएं, ऑल इंडिया रेडियो, नई दिल्ली;
7. राज्य के मुख्यालयों (रोहतक, हिसार, कुरुक्षेत्र तथा चण्डीगढ़) में ऑल इंडिया रेडिया स्टेशन; तथा
8. सूचना अधिकारी, पी.आई.बी., नई दिल्ली; तथा
9. श्रीमती किरण चौधरी, वार्ड नं. 25, विजय नगर, हांसी गेट, भिवानी, हरियाणा-27021,

को सूचना तथा आवश्यक कार्यवाही के लिए अग्रेषित।

रिटर्निंग आफिसर।

हरियाणा विधान सभा सचिवालय

पृष्ठांकन सं. एच.वी.एस-एल.ए.- 78/2024/

दिनांक चण्डीगढ़, 27 अगस्त, 2024.

प्रति हरियाणा विधान सभा के समस्त सदस्यगण को सूचनार्थ अग्रेषित।

रिटर्निंग आफिसर।

**BYE-ELECTION**  
**TO THE COUNCIL OF**  
**STATES - 2024**

**FORM 7B**  
**[See rule 10 (1)]**  
**List of Contesting Candidates.**

BYE-ELECTION to the Council of States by the elected Members of the Legislative Assembly of Haryana.

Sr.No.	Name of Candidate	Address of Candidate	Party Affiliation
1	2	3	4
(i) Candidates of recognised National and State Political Parties.			
1.	Kiran Choudhry, Smt.	Ward No. 25, Vijay Nagar, Hansi Gate, Bhiwani, Haryana-127021	Bharatiya Janata Party



Place : Haryana Vidhan Sabha Secretariat,  
Vidhan Bhawan, Chandigarh.

**(DR. SAKET KUMAR, IAS)**  
**RETURNING OFFICER.**

Dated : The 27<sup>th</sup> August, 2024.

**HARYANA VIDHAN SABHA SECRETARIAT**

By Regd.  
Post/Fax  
/Email

Endst. No. HVS-LA-78/2024/ 19637-41 Dated Chandigarh, the 27<sup>th</sup> August, 2024.

Copy forwarded to :-

1. All Members of the Haryana Vidhan Sabha;
  2. The Contesting Candidate;
  3. The Chief Electoral Officer, Haryana, Chandigarh;
  4. The Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi; and
  5. The Secretary to Government of India, Ministry of Law, Justice and Company Affairs (Legislative Department), New Delhi;
- for information and necessary action.



**(DR. SAKET KUMAR, IAS)**  
**RETURNING OFFICER**

d/c

प्ररूप -7 ख  
(नियम 10 (1) देखिए)  
निर्वाचन लड़ने वाले अभ्यर्थियों की सूची

हरियाणा की विधान सभा के निर्वाचित सदस्यों द्वारा राज्य सभा के लिए उप-निर्वाचन।

क्रम सं.	अभ्यर्थी का नाम	अभ्यर्थी का पता	दल सम्बद्धता
1	2	3	4
(i) मान्यता प्राप्त राष्ट्रीय और राज्य राजनैतिक दलों के अभ्यर्थी			
1.	किरण चौधरी, श्रीमती	वार्ड नं. 25, विजय नगर, हांसी गेट, भिवानी, हरियाणा-127021	भारतीय जनता पार्टी

स्थान: हरियाणा विधान सभा सचिवालय,  
विधान भवन, चण्डीगढ़।  
दिनांक : 27 अगस्त, 2024

  
(डॉ० साकेत कुमार, आई.ए.एस.)  
रिटर्निंग आफिसर,


हरियाणा विधान सभा सचिवालय

पृष्ठांकन सं. एच.वी.एस-एल.ए.- 78/2024/19637-41 दिनांक चण्डीगढ़, 27 अगस्त, 2024.

प्रति-

रजिस्टर्ड पोस्ट  
द्वारा/फैक्स/  
ई-मेल द्वारा

- हरियाणा विधान सभा के समस्त सदस्यगण;
- निर्वाचन लड़ने वाले अभ्यर्थी;
- मुख्य निर्वाचन अधिकारी, हरियाणा, चण्डीगढ़;
- वरिष्ठ प्रधान सचिव, भारत निर्वाचन आयोग, निर्वाचन सदन, अशोका रोड़,  
नई दिल्ली; तथा
- सचिव, भारत सरकार, विधि, न्याय तथा कंपनी कार्य मंत्रालय (विधान विभाग), नई  
दिल्ली;  
को सूचनार्थ अग्रेषित ।

  
(डॉ० साकेत कुमार, आई.ए.एस.)  
रिटर्निंग आफिसर।

FORM 23 B  
[See rule 84 (I) (b)]  
Return of Election

Bye-Election to the Council of States by the elected Members of the Legislative Assembly of Haryana.

The result of the poll and of the transfer of Votes is as follows :-

Number of valid votes **Election uncontested.**

Number of Member to be elected **One**

Quota (number of votes sufficient to secure the election of a candidate – **Election uncontested.**

Name of Candidate	First Count	Second Count		Third Count		Fourth Count		Name of elected candidates and order of election
	Votes polled by each candidate	Transfer of	Result	Transfer of	Result	Transfer of	Result	
Smt. Kiran Choudhry	Election Uncontested							Smt. Kiran Choudhry
Non-transferable papers	--	--	--	--	--	--	--	
Loss due to fractions	--	--	--	--	--	--	--	
Total	--	--	--	--	--	--	--	

I declare that –

Smt. Kiran Choudhry,  
Ward No. 25, Vijay Nagar, Hansi Gate,  
District Bhiwani, Haryana, sponsored by Bharatiya Janata Party,

has been duly elected.

  
(DR. SAKET KUMAR, IAS)  
RETURNING OFFICER.

Dated : The 27<sup>th</sup> August, 2024.

**HARYANA VIDHAN SABHA SECRETARIAT**

No. HVS-LA-78/2024/ 19652-54 dated Chandigarh, the 27<sup>th</sup> August, 2024.

Copy forwarded to :-

1. The Senior Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
  2. The Secretary to Government of India, Ministry of Law, Justice and Company Affairs, (Legislative Department), New Delhi; and
  3. The Chief Electoral Officer, Haryana, Chandigarh.
- for information.

  
(DR. SAKET KUMAR, IAS)  
RETURNING OFFICER